

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal


OA No.433/2013

Date of Order : 28.03.2014

Mr. Hemant Jain, present, for applicant.
Mr. Kamal Dave, present, for respondents.

Counsel for the applicant submits that the suspension order of the applicant has been revoked by the competent authority and therefore this OA has been rendered infructuous.

In view of the submissions made by the counsel for the applicant, the OA is dismissed as infructuous one.


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member

ISS

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by
Sh. H. Dave
for
KAMAL Dave
4/4/2014*

*Recd copy of order
of 28/3/14
[Signature]
4/4/14*